

(2023) 10 MAD CK 0016

Madras High Court (Madurai Bench)

Case No: Criminal Original Petition (MD) No. 17666 Of 2023

Sridhar

APPELLANT

Vs

Sub Inspector Of Police

RESPONDENT

Date of Decision: Oct. 4, 2023

Acts Referred:

Indian Penal Code, 1860 " Section 229A, 294(b), 324, 506(ii)

Citation: (2023) 10 MAD CK 0016

Hon'ble Judges: V. Sivagnanam, J

Bench: Single Bench

Advocate: C.Hari Haran, R.Suresh Kumar

Final Decision: Dismissed

Judgement